

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2977
ANSWERED ON:22.12.2003
GUIDELINES FOR REGISTRATION OF ALTERNATIVE IMPORT SOURCES
SRINIVASULU KALAVA

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Ministry of Agriculture has issued any strict guidelines for registration of alternate import sources to ensure restrictions on the sub-standard materials coming into the country;
- (b) if so, whether the revised guidelines are being followed by authorities concerned, including the registration committee;
- (c) whether the registration committee has rejected the import of Allethrin alternate source from China; and
- (d) if so, the details of companies whose consignment has been rejected by the Registration Committee and the reasons behind such rejection?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b): Yes, Sir.

(c) & (d): One application from M/s B. Khimani & Co. for registration for import of Allethrin from alternate source at China has been refused registration by Registration Committee. No import is allowed till the source of import is approved by the Registration Committee.